COURT NO. 5

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1. REVENUE - INTERFERENCE WITH POSSESSION AND MUTATION MATTERS WILL BE TAKEN UP ON MONDAY
2. LAND ACQUISITION MATTERS WILL BE TAKEN UP ON TUESDAY
3. STAMPS AND REGISTRATION MATTERS WILL BE TAKEN UP ON WEDNESDAY
4. CONTEMPT CASES WILL BE TAKEN UP ON THURSDAY
5. REVENUE - 22A, SURVEY AND OTHER MISCELLANEOUS MATTERS WILL BE TAKEN UP ON FRIDAY

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
1	WP/34119/2026 IA 1/2026 Direction Petition	VENUMBAKA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUNIL KUMAR REDDY	GP FOR REVENUE GP FOR FINANCE PLANNING	SPS NELLORE
2	WP/34190/2026 IA 1/2026 Direction Petition	PARA CHINNA ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REVENUE	YSR KADAPA
3	WP/34214/2026 IA 1/2026 Direction Petition	YELLAPU BULLI RAJU Vs THE STATE OF ANDHRA PRADESH	B SRIRAM KARTIK	GP FOR REVENUE	EAST GODAVARI
4	WP/34303/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	GADDAM VENKATA RANNANA REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR REVENUE GP FOR IRRI AND CAD GP FOR ROADS BUILDINGS GP FOR FORESTS	SPS NELLORE
5	WP/34322/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHUKKALURU SANKARA REDDY Vs THE STATE OFANDHRA PRADESH	AISHWARYA NAGULA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	ANANTAPUR
ADMISSION (REVENUE-SURVEYING MATTERS)					
6	WP/34252/2026 IA 1/2026 Direction Petition	ARETI SIVA LEELA Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	GP FOR REVENUE	GUNTUR
ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)					
7	WP/33806/2026 IA 1/2026 Direction Petition	RANGALA RAMADEVI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR REVENUE GP FOR LAND ACQUISITION	VISAKHAPATNAM
8	WP/34153/2026 IA 1/2026 Direction Petition	AVULA SIDDIAH Vs THE STATE OF ANDHRA PRADESH	PALICHERLA PARDHA SARADHI	GP FOR REVENUE	CHITTOOR
9	WP/34243/2026 IA 1/2026 Stay Petition	POLISETTI PATTABHIRAMAYYA Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ASSIGNMENT GP FOR REVENUE	EAST GODAVARI
10	WP/34367/2026 IA 1/2026 Direction Petition	KADAMBARA ANANTHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR REVENUE	VISAKHAPATNAM
ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)					
11	WP/34089/2026	M. SIVARAMA PRASAD	VARSHITHA KALIGINEEDI	GP FOR REVENUE	KRISHNA

	IA 1/2026 Direction Petition	Vs THE STATE OF ANDHRA PRADESH			
12	WP/34205/2026 IA 1/2026 Direction Petition	BELLAMKONDA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MEDIKONDA PRANAY VENKAT CHOWDARY	GP FOR REVENUE	GUNTUR
13	WP/34255/2026 IA 1/2026 Suspension Petition	VENNAPUSA RADHIKA Vs STATE OF ANDHRA PRADESH	SRINATH PENDYALA	GP FOR REVENUE	PRAKASAM
14	WP/34286/2026 IA 1/2026 Direction Petition	SHAIK SHAHANAJ Vs THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR REVENUE	KURNOOL
15	WP/34387/2026 IA 1/2026 Direction Petition	PALINCHI SUBBARATNAMMA Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR REVENUE	CHITTOOR

ADMISSION (REVENUE)

16	WP/33504/2026 IA 1/2026 Direction Petition	RANGAPPAGARI HANUMANTHARAYAPPA Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR REVENUE	PRAKASAM
17	WP/33751/2026 IA 1/2026 Direction Petition	TALARI SALAMMA Vs THE STATE OF ANDHRA PRADESH	V BABY RANI	GP FOR REVENUE	ANANTAPUR
18	WP/33956/2026 IA 1/2026 Direction Petition	GUDIMALLAM GANGAIAH Vs THE STATE OF ANDHRA PRADESH	RACHURI LAKSHMIKAR	GP FOR REVENUE	CHITTOOR
19	WP/34121/2026 IA 1/2026 Stay Petition	PATRI ANJALI DEVI Vs THE STATE OF ANDHRA PRADESH	K MUNI REDDY BALA PRASAD	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	KRISHNA
20	WP/34146/2026 IA 1/2026 Direction Petition	GANTLA APPALA NARASAMMA Vs THE STATE OF ANDHRA PRADESH	BASIREDDY GARI SOMANATHESWARA REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION	VISAKHAPATNAM
21	WP/34327/2026 IA 1/2026 Direction Petition	PENDEKAL CHINNA RAMUDU Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	GP FOR REVENUE	KURNOOL
22	WP/34424/2026 IA 1/2026 Stay Petition	J CHENGALRAYA NAIDU Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV K NARSI REDDY GP FOR REVENUE	CHITTOOR

ADMISSION (REVENUE-LA-COMPENSATION)

23	WP/34175/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	S SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA
24	WP/34201/2026 IA 1/2026 Direction Petition	MALE VENKATA SUBBAMMA Vs THE GOVT OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE

ADMISSION (REVENUE-LA)

25	WP/34220/2026 IA 1/2026	SMT V SOBHARANI Vs	VENKATA SUDHAKARA REDDY K	GP FOR IRRI AND CAD GP FOR REVENUE	PRAKASAM

	Direction Petition	STATE OF ANDHRA PRADESH			
26	WP/34257/2026 IA 1/2026 Direction Petition	SMT. PAKANATI VASANTHI Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR LAND ACQUISITION	CHITTOOR
27	WP/34258/2026 IA 1/2026 Direction Petition	MALLELLA MUNI PRASAD Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR LAND ACQUISITION	CHITTOOR
28	WP/34289/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHINTAM REDDY PEDDA NARASA REDDY Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR AGRICULTURE	YSR KADAPA
29	WP/34330/2026 IA 1/2026 Direction Petition	SMT. MALLELA SAROJANAMMA Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR LAND ACQUISITION	CHITTOOR

ADMISSION (STAMPS AND REGISTRATION)

30	WP/32836/2026 IA 1/2026 Direction Petition	PATHI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU GADA	GP FOR REGISTRATION AND STAMPS	PRAKASAM
31	WP/34227/2026 IA 1/2026 Direction Petition	V. MURALI KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REGISTRATION AND STAMPS	KURNOOL
32	WP/34241/2026 IA 1/2026 Suspension Petition	BANDARUPALLI MALLIKARJUNARAO Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR REGISTRATION AND STAMPS	PRAKASAM

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To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
33	WP/11979/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	SHAIK NASEEMA Vs THE STATE OF AP	D KRISHNA MURTHY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR LAND ACQUISITION K SRINIVAS	ANANTAPUR
34	WP/31119/2026 IA 1/2026 Direction Petition	GOVINDAMMA Vs THE STATE OF ANDHRA PRADESH	ALAVALA ARAVIND REDDY	GP FOR REVENUE	ANANTAPUR
35	WP/31684/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	KARLAGUNTA RATHNAKAR Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
36	WP/33541/2026 IA 1/2026 Direction Petition	POLIMETLA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE	WEST GODAVARI
ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)					
37	WP/33257/2026 IA 1/2026 Suspension Petition	GUNTI JOSEPH Vs THE STATE OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	GP FOR REVENUE	GUNTUR
ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)					
38	WP/33047/2026 IA 1/2026 Direction Petition	SHAIK MEERA SAHEB Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR REVENUE	SPS NELLORE
39	WP/33096/2026 IA 1/2026 Suspension Petition	PULARI KUMARI Vs THE STATE OF A.P	KALAMATA RAGHU BABU	GP FOR REVENUE	SRIKAKULAM
ADMISSION (REVENUE)					
40	WP/33017/2026 IA 1/2026 Direction Petition	ATTE SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	U S MADHUSUDHANA SARMA	GP FOR REVENUE	ANANTAPUR
41	WP/33189/2026 IA 1/2026 Miscellaneous Petition	M.D. SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR REGISTRATION AND STAMPS GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM
42	WP/33200/2026 IA 1/2026 Direction Petition	SMT. ANAKARLA MOUNIKA Vs THE STATE OF ANDHRA PRADESH	NAGANJANEYULU BORRA	GP FOR REVENUE	YSR KADAPA
ADMISSION (REVENUE-LA-COMPENSATION)					
43	WP/33695/2026 IA 1/2026 Direction Petition	VANAM NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	SPS NELLORE
ADMISSION (REVENUE-LA)					
44	WP/5986/2025 IA 1/2025	C LINGA MURTHY Vs	GHANTA SRIDHAR	THE ADVOCATE GENERAL GP FOR LAND	VISAKHAPATNAM

	Direction Petition IA 2/2025 Leave Petition	THE STATE OF ANDHRA PRADESH		ACQUISITION	
45	WP/32790/2026 IA 1/2026 Direction Petition	CHENCHI ANJAYYA Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR REVENUE GP FOR LAND ACQUISITION	VISAKHAPATNAM
46	WP/33482/2026 IA 1/2026 Direction Petition	PILLI KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR INDUSTRIES COMMERCE	VIZIANAGARAM

ADMISSION (STAMPS AND REGISTRATION)

47	WP/31718/2026 IA 1/2026 Direction Petition	G RAMANI Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR REGISTRATION AND STAMPS	CHITTOOR

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(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
48	WP/1843/2026 IA 1/2026 Direction Petition	M VENKAMMA Vs THE STATE OF ANDHRA PRADESH	M V SUBBA REDDY	GP FOR LAND ACQUISITION	KURNOOL
FOR ADMISSION (CRP MATTERS)					
49	CRP/1988/2026 (OS/1128/2025) IA 1/2026 Direction Petition	TASIN ALIAS TAHASIN Vs SHAIK KHAJAVALI	ROSEDAR S.R.A	V NITESH VENKATA RAMA RAO KOTA SC FOR APSPDCL RR1,2-Notice sent not yet returned. Memo proof of service not filed.	SPS NELLORE
50	CRP/2942/2026 (EP/1/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	GURRAM BABU Vs GURRAM VEERAIAH	C SUBODH	SIVAPRASAD REDDY VENATI R1 UNSERVED,SR-Notice sent not yet returned. Memo proof of service not filed.	SPS NELLORE
51.1 along with 51					
51	CRP/2971/2026 (IA/415/2026) IA 1/2026 Stay Petition	LAKKAMANENI PRAMEELADEVI ALIAS PRAMEELA Vs AVULA VENKATESWARA RAO	K PALLAVI	M RAVINDRA SR-App by m/s.M.Ravindra (adv). Memo proof of service filed vide usr.no.129284 of 26	SPS NELLORE
51.1	CRP/2959/2026 (IA/435/2026) IA 1/2026 Stay Petition	LAKKAMANENI PRAMEELADEVI ALIAS PRAMEELA Vs AVULA VENKATESWARA RAO	K PALLAVI	M RAVINDRA	SPS NELLORE
52	CRP/40015/2026/ (Filing No.) IA 1/2026 Leave Petition	BASIREDDY PRAVEENA Vs GATTAMANENI ARUN KUMAR	VENKATA SUBBARAO VADREVU	G JAGADEESWAR	SPS NELLORE
FOR ADMISSION (SA MATTERS)					
53	SA/935/2026 (AS/9/2019)	BURUSU SYAMALAMMA Vs SAJEEDA BEGUM	C SUBODH		CHITTOOR
54	SA/763/2026 (AS/40/2018) IA 1/2026 Suspension Petition	MULI PENCHALA KRISHNA REDDY Vs M NAGENDRAMMA	KAMBHAMPATI RAMESH BABU	Dr KRISHNA PRASANNA VIATLA	SPS NELLORE
LIKELY TO BE DECLARED AS INFRUCTUOUS					
55	WP/1984/2024 IA 1/2024 Direction Petition IA 2/2024 Permission Petition IA 3/2024 Vacate Stay Petition IA 1/2026 Implead Petition	MADIGA CHANDRANNA Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR REVENUE B R S KALYAN REDDY GP FOR REVENUE (AP)	KURNOOL
ADMISSION (REVENUE-LA)					
56	WP/7709/2025 IA 1/2025 Stay Petition IA 3/2025 Vacate Stay Petition	TALARI BHASKARA Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	GP FOR REVENUE GP FOR LAND ACQUISITION K RATHANGA PANI REDDY C V R RUDRA PRASAD (CENTRAL GOVT	PRAKASAM

				COUNSEL)	
57	WP/10014/2026 IA 1/2026 Direction Petition	V RAJESWARI Vs THE STATE OF AP	N PRAMOD	GP FOR REVENUE GP FOR LAND ACQUISITION	CHITTOOR
58	WP/13450/2026 IA 1/2026 Direction Petition	RENATI VENKATA SUBBA RAJU Vs THE STATE OF AP	PETLURI NAGA RAJU	GP FOR LAND ACQUISITION	YSR KADAPA
59	WP/25734/2026 IA 1/2026 Suspension Petition	M/S POPULAR SHOE MART (1) Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR REVENUE GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
60	WP/26088/2026 IA 1/2026 Direction Petition	ADDEPALLI GOVARDHANA RAJU Vs THE SPECIAL DEPUTY COLLECTOR (LA)	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE
61	WP/26839/2026 IA 1/2026 Direction Petition	CHEERLA OBULAMMA Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE
62	WP/30082/2026 IA 1/2026 Direction Petition	KUDAMALURU SIVA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA
63	WP/30251/2026 IA 1/2026 Direction Petition	MARKAPUDI RAMLAL Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR LAND ACQUISITION GP FOR REVENUE CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	KRISHNA
ADMISSION (REVENUE-LA-COMPENSATION)					
64	WP/19988/2024 IA 1/2024 Direction Petition	GURRALA VARALAKSHMI Vs THE GOVERNMENT OF AP	MALLAVOLU NIKITHA	GP FOR REVENUE GP FOR LAND ACQUISITION	EAST GODAVARI
65	WP/21786/2024 IA 1/2024 Direction Petition	KOPPALA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA
66	WP/31468/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition IA 1/2026 Leave Petition	TATAVARTHI SRINIVASU Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR REVENUE Sireesha Rani Vallabhaneni Standing Counsel For Municipalities GP FOR LAND ACQUISITION SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
67	WP/12883/2025 IA 1/2025 Direction Petition	P KRISHNA MOHAN VARMA Vs THE STATE OF AP	MAMIDI VENU MADHAV	GP FOR LAND ACQUISITION	WEST GODAVARI
68	WP/22381/2025 IA 1/2025 Suspension Petition	SMT.GEETHALA PICHAMMA Vs THE STATE OF ANDHRA PRADESH	THOTA ASHOK KUMAR	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	CHITTOOR
69	WP/31859/2025	E VENKATAMMA	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR

	IA 1/2025 Direction Petition IA 1/2026 Leave Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR LAND ACQUISITION	
70	WP/34976/2025 IA 1/2025 Direction Petition IA 1/2026 Additional Material Petition	JAGARLAMUDI RAMA RAO Vs THE UNION OF INDIA	SUDHAKARA RAO AMBATI	GP FOR LAND ACQUISITION	PRAKASAM

71.1,71.2 along with 71

71	WP/1384/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	T SUSEELAMMA Vs THE STATE OF AP	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	CHITTOOR
71.1	WP/54/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	KUMBA PADMAMMA Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	CHITTOOR
71.2	WP/907/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	KUMBA BALAMURAGAIAH Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	CHITTOOR
72	WP/3789/2026 IA 1/2026 Direction Petition	AVIRNENI SRINIVAS Vs THE STATE OF AP	BUGULU SREETEJA	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR REVENUE	KRISHNA

73.1,73.2 along with 73

73	WP/5535/2026 IA 1/2026 Direction Petition	KONDA MAHALAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE
73.1	WP/6576/2026 IA 1/2026 Direction Petition	NARA JANARDHAN Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE
73.2	WP/6808/2026 IA 1/2026 Direction Petition	MADDISETTY PENCHALA NARASIMHA PRASAD Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE

74.1,74.2,74.3 along with 74

74	WP/6597/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition IA 3/2026 Implead Petition	KOPPULA NAGARAJU Vs THE STATE OF AP	NALLANAGULA LALITHA SREE	GP FOR SOCIAL WELFARE GP FOR HOME VUYYURU LAKSHMANA RAO GP FOR REVENUE	WEST GODAVARI
74.1	WP/8463/2026 IA 1/2026 Set Aside Petition IA 2/2026 Implead Petition	KOPPULA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR SOCIAL WELFARE VUYYURU LAKSHMANA RAO GP FOR REVENUE	WEST GODAVARI
74.2	WP/8465/2026 IA 1/2026 Set Aside Petition	KOPPULA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR SOCIAL WELFARE VUYYURU LAKSHMANA RAO GP FOR REVENUE	WEST GODAVARI
74.3	WP/9865/2026 IA 1/2026 Direction Petition	YETRA YEDUKONDALU REDDY Vs THE STATE OF AP	C SUBODH	GP FOR ENERGY V V SATISH	PRAKASAM

75	WP/9502/2026 IA 1/2026 Direction Petition	KANDRU VENKATA RAJU Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR LAND ACQUISITION	WEST GODAVARI
76	WP/10052/2026 IA 1/2026 Direction Petition	R RAJAIAH Vs THE STATE OF AP	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR
77	WP/15447/2026 IA 1/2026 Direction Petition	DUDDUPUDI VEERABHADRA NAGALAKSHMI Vs THE STATE OF ANDHRA PRADESH	N YASODA KUMARI	GP FOR LAND ACQUISITION	EAST GODAVARI

78.1,78.2 along with 78

78	WP/17238/2026 IA 1/2026 Direction Petition	KASANURU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
78.1	WP/17262/2026 IA 1/2026 Direction Petition	TALARI NAGA JYOTHI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
78.2	WP/17723/2026 IA 1/2026 Direction Petition	AMMEPALLI GANGA DEVI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
79	WP/21447/2026 IA 1/2026 Direction Petition	CHINNAMEGADA RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	PRAVEEN KUMAR TADISETTI	GP FOR IRRI AND CAD	YSR KADAPA
80	WP/23130/2026 IA 1/2026 Direction Petition	VEGESNA SWARAJYA LAKSHMI Vs UNION OF INDIA	DURGA MAHINDRA PONNAM	T NIRANJAN Deputy Solicitor General of India GP FOR LAND ACQUISITION GP FOR REVENUE SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	WEST GODAVARI
81	WP/24475/2026 IA 1/2026 Direction Petition	M. JANGAM REDDY Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA
82	WP/27243/2026 IA 1/2026 Direction Petition	SUBBA RAYUDU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR LAND ACQUISITION GP FOR REVENUE	ANANTAPUR
83	WP/28681/2026 IA 1/2026 Direction Petition	KANDI JAGADEESH KUMAR Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	VIZIANAGARAM
84	WP/29803/2026 IA 1/2026 Direction Petition	VEMULURI VENKATESWARLU Vs THE UNION OF INDIA	DR G V RAVI	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS	SPS NELLORE
85	WP/31015/2026 IA 1/2026 Direction Petition	KOMMARAJU SIVA SAI PRASAD Vs THE STATE OF ANDHRA PRADESH	EVANA JAGADEESH	GP FOR REVENUE GP FOR LAND ACQUISITION KOTI REDDY IDAMAKANTI	KRISHNA

FOR EXTENSION OF INTERIM ORDERS

86	WP/27057/2024 IA 1/2024 Suspension Petition	GOUREDDY MADHUSUDHAN REDDY Vs THE STATE OF AP	K KOUTILYA	GP FOR REVENUE PETLURI NAGA RAJU	PRAKASAM
87	WP/21185/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	SUDALAGUNTA SUGARS LIMITED(SSL) Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR REVENUE GP FOR IRRI AND CAD ailaurapu yellamandaiah	SPS NELLORE
88	WP/22482/2025 IA 1/2025 Direction Petition	UNDAVALLI SATYAMMA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR REVENUE SANTHI CHANDRA SC For APIIC	KURNOOL
89	WP/22508/2025 IA 1/2025 Suspension Petition	PUVVALA DILLISWARA RAO Vs STATE OF ANDHRA PRADESH	MAHATHI SAAVERI	GP FOR REVENUE KALAMATA RAGHU BABU	SRIKAKULAM
90	WP/25215/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	E SUSEELA Vs STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR REVENUE G VENU MADHAV CHOWDARY	CHITTOOR

91.1 along with 91

91	WP/29715/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	SUDHALAGUNTA PRAMEELAMMA ALIAS PRAMEELA DEVI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR REVENUE	CHITTOOR
91.1	WP/29713/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	M/S. SUDHALAGUNTA HOTELS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR REVENUE	CHITTOOR
92	WP/36203/2025 IA 1/2025 Stay Petition	GUNDURU GURAVAIAH Vs THE STATE OF ANDHRA PRADESH	KAMATAM NAGENDRA REDDY	GP FOR REVENUE GP FOR HOME	CHITTOOR
93	WP/3123/2026 IA 1/2026 Direction Petition	NEELI RAMULAMMA Vs THE STATE OF AP	T V JAGGI REDDY	GP FOR REVENUE	EAST GODAVARI
94	WP/6246/2026 IA 1/2026 Stay Petition	V S SURESH Vs THE STATE OF AP	S S BHATT	GP FOR REVENUE SURESH KUMAR REDDY KALAVA	CHITTOOR
95	WP/10133/2026 IA 1/2026 Direction Petition	GOUNIPALLE RAMA KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	GP FOR REVENUE	YSR KADAPA
96	WP/10584/2026 IA 1/2026 Injunction Petition IA 2/2026 Implead Petition	J CHAKRAPANI REDDY Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	THE ADVOCATE GENERAL D S SIVADARSHAN	CHITTOOR
97	WP/11624/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	E VENKATA RAMANA GOUD Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	GP FOR REVENUE M M M SRINIVASA RAO	KURNOOL
98	WP/14074/2026 IA 1/2026 Direction Petition	RAJA SUCHITRA Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	GP FOR REVENUE	CHITTOOR

99	WP/16121/2026 IA 1/2026 Stay Petition	KONDA SUBHAKRISHNAREDDY Vs THE STATE OF ANDHRA PRADESH	SAI AKASH N	GP FOR REVENUE	YSR KADAPA

100.1 along with 100

100	WP/16566/2026 IA 1/2026 Direction Petition	MADDALA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	VIZIANAGARAM
100.1	WP/4567/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	PITTA RAMBABU Vs THE STATE OF AP	M. SAPTHAGIRI	GP FOR REVENUE N BHARATH SIMHA REDDY G RAMESH BABU	VISAKHAPATNAM
101	WP/17006/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	SEERAMSTTI DHANALAKSHMI Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR REVENUE BASIREDDY GARI SOMANATHESWARA REDDY GP FOR HOME	VISAKHAPATNAM
102	WP/17518/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SMT. GEDELA PADMA Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	GP FOR REVENUE GP FOR HOME BONU RAMA SHANKAR RAO	VIZIANAGARAM
103	WP/18912/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	BUMIREDDY SARVESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR ENERGY GP FOR FINANCE PLANNING VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR REVENUE	YSR KADAPA
104	WP/19535/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition	CHAVALA RAMACHANDRA Vs THE STATE OF ANDHRA PRADESH	ATLURI KEERTHI REDDY	GP FOR REVENUE	SPS NELLORE
105	WP/25961/2026 IA 1/2026 Direction Petition	VANTAKU DALAMMA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR REVENUE SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM
106	WP/28011/2026 IA 1/2026 Direction Petition	ERUGURI NARASAMMA Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR REVENUE	YSR KADAPA

COURT NO. 5

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 24th day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE-LA-COMPENSATION)					
107	WP/1922/2024 IA 1/2024 Direction Petition	GUNDAVOLU RAMANAIAH Vs THE STATE OF AP	VENKATA RAMANA RAO BATCHU	GP FOR GENERAL ADMINISTRATION (AP) GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV	SPS NELLORE
108	WP/5425/2024 IA 1/2024 Direction Petition IA 1/2025 Recall Petition IA 2/2025 Dispense with Petition IA 3/2025 Leave Petition	M SHANTI Vs THE STATE OF AP	V VINOD K REDDY	GP FOR LAND ACQUISITION (AP)	CHITTOOR
109	WP/8257/2024 IA 1/2024 Direction Petition	SRI RAMA SARANA MANDHIRAM Vs THE STATE OF ANDHRA PRADESH	TANDASA RADHA RANI	GP FOR LAND ACQUISITION	SRIKAKULAM
110	WP/11573/2024	ANDHAVARAM SURYA KUMARI Vs THE GOVERNMENT OF ANDHRA PRADESH	S RAM BABU	GP FOR REVENUE GP FOR LAND ACQUISITION	SRIKAKULAM
111.1,111.2,111.3,111.4,111.5,111.6,111.7,111.8,111.9 along with 111					
111	WP/24253/2024 IA 1/2024 Direction Petition	GANDLURU VENKATA ANUSHA Vs THE STATE OF AP	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING .	YSR KADAPA
111.1	WP/24341/2024 IA 1/2024 Direction Petition	DASARI NAGA SANDYA Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
111.2	WP/27304/2024 IA 1/2024 Direction Petition	VADAGURU VARA PRASAD Vs THE STATE OF AP	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	YSR KADAPA
111.3	WP/29035/2024 IA 1/2024 Direction Petition	MANGALA CHOWDAMMA Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
111.4	WP/1554/2025 IA 1/2025 Direction Petition	SHAIK AMEER BASHA Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
111.5	WP/1662/2025 IA 1/2025 Direction Petition	KUNTIVANDLA LINGAMAIAH Vs THE STATE OF AP	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
111.6	WP/10162/2025 IA 1/2025 Direction Petition	VADAKATTU NAGARAJU Vs STATE OF ANDHRA	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR FINANCE	YSR KADAPA

		PRADESH		PLANNING	
111.7	WP/10185/2025 IA 1/2025 Direction Petition	VELLALA BHAVANI Vs STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	YSR KADAPA
111.8	WP/26336/2025 IA 1/2025 Direction Petition	KUNTIVANDIA OBAIAH Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
111.9	WP/26359/2025 IA 1/2025 Direction Petition	NADIMINTI SUBBAIAH @ AMBAVARAM SUBAIAH Vs STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
112	WP/230/2025 IA 1/2025 Direction Petition	VIJAYA SHEKAR REDDY CHAVVA (DIED) AS PER L.RS P2 TO P4 Vs THE STATE OF AP	T SREEDHAR	GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	YSR KADAPA
113	WP/12605/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	BODDUBOYINA GOPAL Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	YSR KADAPA
114	WP/13759/2025 IA 1/2025 Direction Petition	K CHINNA KASHAIAH Vs THE STATE OF AP	SUDHAKARA RAO AMBATI	GP FOR REVENUE GP FOR LAND ACQUISITION	PRAKASAM
115	WP/14788/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KODALI RAMA DEVI Vs THE STATE OF AP	CH B R P SEKHAR	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	KRISHNA
116	WP/19163/2025 IA 1/2025 Direction Petition	P RAMMOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR REVENUE GP FOR LAND ACQUISITION	YSR KADAPA
117	WP/25187/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	B. RAMA DEVI Vs STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR REVENUE GP FOR LAND ACQUISITION	ANANTAPUR
118	WP/25861/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	VENNAPUSA PRASAD REDDY Vs THE STATE OF AP	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	SPS NELLORE
119	WP/27346/2025 IA 1/2025 Direction Petition	MANDAVA LALITHA KUMARI Vs THE STATE OF AP	MEDIKONDA PRANAY VENKAT CHOWDARY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
120	WP/31598/2025 IA 1/2025 Direction Petition	OLIVER VANIJYA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SRINATH PENDYALA	GP FOR LAND ACQUISITION CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	ANANTAPUR
121	WP/34351/2025 IA 1/2025 Direction Petition	RAMA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR REVENUE GP FOR ROADS BUILDINGS	ANANTAPUR
122	WP/4824/2026 IA 1/2026	NANDAMURIVISHNUVARDHANA RAO	DURGA MAHINDRA PONNAM	Pasala Ponna Rao DEPUTY SOLICITOR	KRISHNA

	Direction Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	Vs UNION OF INDIA		GENERAL OF INDIA GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) GP FOR REVENUE	
123	WP/12913/2026 IA 1/2026 Direction Petition	PACHIGARLA LAKSHMAMMA Vs THE STATE OF AP	NAGARAJU N	GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
124	WP/17230/2026 IA 1/2026 Direction Petition	SRI. S. HUMAYUN QADIR Vs THE STATE OF AP	M KISHORE BABU	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	YSR KADAPA
125	WP/21394/2026 IA 1/2026 Direction Petition	VEMPARALA VENKATA SIVA PARDHIVA Vs THE UNION OF INDIA	ABHISHEK NAIDU AKKENA	GP FOR LAND ACQUISITION MUDUNURI ANAND KUMAR (SC FOR NHAI)	VISAKHAPATNAM
126	WP/23854/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	GAYAM SIVARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	AKHIL PAVAN YEDIDA	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	SPS NELLORE
127	WP/25468/2026 IA 1/2026 Direction Petition	KONALA AMMIREDDY Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION	VISAKHAPATNAM

128.1 along with 128

128	WP/26151/2026 IA 1/2026 Direction Petition	ASGAR ALI PATAN Vs THE STATE OF ANDHRA PRADESH	DONDAPPAGARI SAI SIDDI SRIKHAR	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
128.1	WP/4607/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	ASGAR ALI PATAN Vs THE STATE OF ANDHRA PRADESH	Dondappagari Sai Siddi Srikhar	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR IRRI AND CAD VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR REVENUE	SPS NELLORE
129	WP/28910/2026 IA 1/2026 Direction Petition	SRI SIRASAPALLI VENKATA RAMANA RAO Vs THE STATE OF ANDHRA PRADESH	CORPUS JURIS LAW PANEL LLP	GP FOR LAND ACQUISITION	VISAKHAPATNAM
130	WP/30262/2026 IA 1/2026 Direction Petition	NARASAMMA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR LAND ACQUISITION GP FOR REVENUE	ANANTAPUR
131	WP/31026/2026 IA 1/2026 Direction Petition	SANKURATHRI ANJANEYULU NAIDU Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE
132	WP/31512/2026 IA 1/2026 Direction Petition	BATHINA. NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	TATA SINGAIAH GOUD	GP FOR REVENUE GP FOR LAND ACQUISITION	EAST GODAVARI

133.1 along with 133

133	WP/31673/2026 IA 1/2026 Direction Petition	VATHALURU CHENNAREDDYGARI RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR REVENUE	CHITTOOR
133.1	WP/32531/2026 IA 1/2026	VATHALURU CHENNAREDDYGARI	M/S INDUS LAW FIRM	GP FOR REVENUE GP FOR LAND	CHITTOOR

	Direction Petition	RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH		ACQUISITION	

ADMISSION (REVENUE-LA)

134	WP/4864/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Implead Petition	YADALA NAGESWARA RAO Vs THE UNION OF INDIA	J RAVI KUMAR	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) SAI GANGADHAR CHAMARTY GP FOR LAND ACQUISITION	WEST GODAVARI
135	WP/8840/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	TEEUPATI SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	M.V. VIJAYADITYA REDDY	GP FOR REVENUE	YSR KADAPA
136	WP/9381/2025 IA 1/2025 Stay Petition IA 1/2026 Implead Petition	YADALA NAGESWARA RAO Vs THE UNION OF INDIA	J RAVI KUMAR	SAI GANGADHAR CHAMARTY GP FOR LAND ACQUISITION GP FOR REVENUE	WEST GODAVARI
137	WP/19045/2025 IA 1/2025 Direction Petition	MADAMALA RATNAMMA Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE

138.1,138.2 along with 138

138	WP/28291/2025 IA 1/2025 Direction Petition	MAGANTI SRILATHA Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR LAND ACQUISITION GP FOR REVENUE	VIZIANAGARAM
138.1	WP/28261/2025 IA 1/2025 Direction Petition	MAGANTI PRASAD Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR LAND ACQUISITION	VIZIANAGARAM
138.2	WP/28746/2025 IA 1/2025 Direction Petition	KILARU SUDHA Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR LAND ACQUISITION	VIZIANAGARAM
139	WP/28812/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	D RATNAM Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION SANTHI CHANDRA SC For APIIC	CHITTOOR
140	WP/6234/2026 IA 1/2026 Direction Petition	BONAMUKKALA RENUKA REDDY Vs THE STATE OF ANDHRA PRADESH	MEDIDA SUBBA RAO	GP FOR REVENUE	SPS NELLORE
141	WP/12537/2026 IA 1/2026 Direction Petition	G. RAMALAXAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK NOOR MOHAMMED ALI JINNAH	GP FOR LAND ACQUISITION	KURNOOL
142	WP/16089/2026 IA 1/2026 Direction Petition	MADAKAM POTHAPPA Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR REVENUE VENKATA DURGA RAO ANANTHA GP FOR LAND ACQUISITION R2 R3 R4 R5 R6 UNSERVED,10/08	WEST GODAVARI
143	WP/19921/2026 IA 1/2026 Direction Petition	PINNAMANENI SIVA LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA		KRISHNA

144	WP/20430/2026 IA 1/2026 Direction Petition	MALIREDDY NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	M DESARADHA RAMI REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR LAND ACQUISITION	SPS NELLORE
145	WP/21645/2026	SATTI RAMACHANDRA REDDY Vs THE UNION OF INDIA	J SIVA SANKARA RAO	GP FOR LAND ACQUISITION	EAST GODAVARI

146.1 along with 146

146	WP/25144/2026 IA 1/2026 Stay Petition	GOLLA BABU RAO Vs UNION OF INDIA	SRIPATHI RAVI TEJA	S S VARMA(SR PANEL COUNSEL CENT GOVT) GP FOR LAND ACQUISITION AKHIL KRISHNAN NHAI Panel Advocate	KRISHNA
146.1	WP/30165/2026 IA 1/2026 Stay Petition	GOLLA BABU RAO Vs UNION OF INDIA	SRIPATHI RAVI TEJA	LAKSHMI POTNURI CENTRAL GOVT COUNSEL GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI)	KRISHNA

147.1 along with 147

147	WP/26831/2026 IA 1/2026 Injunction Petition IA 2/2026 Amendment Petition	L. RAMA KOTA REDDY Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR LAND ACQUISITION	SPS NELLORE
147.1	WP/7417/2026 IA 1/2026 Injunction Petition	MANCHIRAJU DURGA RAMBABU Vs THE STATE OF ANDHRA PRADESH	PILLUTLA SAI AVINASH	THE ADVOCATE GENERAL SANTHI CHANDRA SC For APIIC	SPS NELLORE
148	WP/27436/2026 IA 1/2026 Direction Petition	SRIMAT TIRUMALA PALLERLAMUDI SRI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR REVENUE SANTHI CHANDRA SC For APIIC	WEST GODAVARI
149	WP/28473/2026 IA 1/2026 Direction Petition	J UMA RAMARAS Vs THE NATIONAL HIGHWAY AUTHORITY OF INDIA	V V N NARAYANA RAO	S S VARMA(SR PANEL COUNSEL CENT GOVT) GP FOR LAND ACQUISITION	VISAKHAPATNAM
150	WP/30530/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition IA 3/2026 Leave Petition	KOPURI MALLIKARJUNA NAIDU Vs THE STATE OF ANDHRA PRADESH	JYOTHI TAMMINA	GP FOR REVENUE GP FOR LAND ACQUISITION	CHITTOOR

COURT NO. 5

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 24th day of November 2026(AFTER DAILY LIST - I - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
151	WP/7627/2025 IA 1/2025 Direction Petition	M/S SRSVLS CONSTRUCTIONS AND MULTI TRADE PVT LTD Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR BEZAWADA	GP FOR REVENUE	VISAKHAPATNAM
ADMISSION (REVENUE-LA-COMPENSATION)					
152	WP/7669/2024 IA 1/2024 Direction Petition	K A RAMACHARY Vs THE STATE OF ANDHRA PRADESH	R PRASAD REDDY	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV	KURNOOL
153	WP/24133/2024 IA 1/2024 Direction Petition	ARIFA BEGUM Vs THE STATE OF AP	DAMARAJU MADHUSUDHAN VIJAY KUMAR	GP FOR LAND ACQUISITION	WEST GODAVARI
154	WP/26933/2024 IA 1/2024 Direction Petition	NALLAPATI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR LAND ACQUISITION	GUNTUR
155	WP/27205/2024 IA 1/2024 Direction Petition IA 2/2024 Additional Material Petition IA 1/2025 Vacate Stay Petition	K MOGILI SANKAR NAIDU Vs THE STATE OF AP	M.S.BANU PRASAD RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR LAND ACQUISITION V V N NARASIMHAM	CHITTOOR
156	WP/1920/2025 IA 1/2025 Direction Petition	PEDISETTI BALAKRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	SUNKARA RAJENDRA PRASAD	GP FOR REVENUE P DURGA PRASAD PASHAM LAXMIKANTH REDDY	KRISHNA
157	WP/5774/2025 IA 1/2025 Direction Petition	BODUGU NIHARIKA YADAV Vs UNION OF INDIA	T C KRISHNAN	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) GP FOR LAND ACQUISITION	CHITTOOR
158	WP/8221/2025 IA 1/2025 Direction Petition	KANDRA SRIHARI BABU @ SRIHARI Vs THE STATE OF ANDHRA PRADESH	YADAVALLI RAMESH	GP FOR REVENUE PADMA RAO LAKKARAJU (SC FOR NHAI)	PRAKASAM
159	WP/9820/2025 IA 1/2025 Direction Petition	PILLA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE R3 R4 UNSERVED,	VISAKHAPATNAM
160	WP/23521/2025 IA 1/2025 Stay Petition	MRS. C. SALAMMA Vs THE UNION OF INDIA	VENIGALLA SRINIVASA RAO	(ASST SOLICITOR GENERAL OF INDIA) GP FOR LAND ACQUISITION GP FOR REVENUE CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	KRISHNA
161	WP/25984/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	MOOLI GANGI REDDY Vs THE STATE OF ANDHRA PRADEH	KODE RAMESH BABU	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	YSR KADAPA

162	WP/30954/2025 IA 1/2025 Direction Petition	EDDU ARUNA @ MALLAGUNDIA ARUNDHATHI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
163	WP/35892/2025 IA 1/2025 Direction Petition	SENAPATHI SARASWATHAMMA Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS	SRIKAKULAM
164	WP/2822/2026 IA 1/2026 Direction Petition	GUDALA CHITTI NALINI Vs THE UNION OF INDIA	NALAMOLU SRINIVASA REDDY	M MADAALASA CENTRAL GOVT COUNSEL GP FOR LAND ACQUISITION	EAST GODAVARI
165	WP/4812/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SMT. Y. RADHAMMA Vs THE STATE OF ANDHRA PRADESH	LAKSHMI NANDINI KUDARI	GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	YSR KADAPA
166	WP/7364/2026 IA 1/2026 Direction Petition	SRI LAKSHMI NARASIMHA SWAMY VARI DEVASTHANAM Vs THE STATE OF AP	V V N NARASIMHAM	GP FOR REVENUE GP FOR LAND ACQUISITION	GUNTUR
167	WP/7617/2026 IA 1/2026 Direction Petition	PALETI VIJAYAMMA Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING	SPS NELLORE
168	WP/9114/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DANTALURI SURENDRA VARMA Vs THE STATE OF ANDHRA PRADESH	NALLURI RAMESH BABU	GP FOR INDUSTRIES COMMERCE GP FOR ASSIGNMENT GP FOR INDUSTRIES COMMERCE SANTHI CHANDRA SC For APIIC R4 R5 R7 R8 R9 UNSERVED,	VISAKHAPATNAM
169	WP/9433/2026 IA 1/2026 Direction Petition	JAMPALA PARAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI DHEERAJ REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP MUNCIPAL ADMN AND URBAN DEV AP	KURNOOL
170	WP/17779/2026 IA 1/2026 Direction Petition	V VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	M.G. RAMAMURTHY REDDY	GP FOR LAND ACQUISITION	CHITTOOR
171	WP/20048/2026 IA 1/2026 Direction Petition	NALLABOTHULA SARAWSATHAMMA Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	BHARAT BABU.N	MUDUNURI ANAND KUMAR (SC FOR NHAI)	CHITTOOR
172	WP/20593/2026 IA 1/2026 Direction Petition	G.PRATAP REDDY Vs THE UNION OF INDIA	SRINIVASA RAO PUTLURI	CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM GP FOR LAND ACQUISITION	KURNOOL
173	WP/27257/2026 IA 1/2026 Direction Petition	MEEGADA PADMAVATHAMMA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA

174	WP/27717/2026 IA 1/2026 Direction Petition	TAMMADAPALLI ELISHA Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	GP FOR REVENUE GP FOR LAND ACQUISITION MANTHA RAJENDRA SC For NREDCAP	KURNOOL
175	WP/28213/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Direction Petition	KOPPALA SUBBAIAH Vs THE SPECIAL DEPUTY COLLECTOR (LAND ACQUSITION)	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	SPS NELLORE
176	WP/28224/2026 IA 1/2026 Direction Petition	KOYYAGURU POOJASWANI Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE
177	WP/28288/2026 IA 1/2026 Direction Petition	NARAGANI DURGA MAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR REVENUE GP FOR LAND ACQUISITION	WEST GODAVARI
178	WP/28510/2026 IA 1/2026 Direction Petition	NAGAM SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	GP FOR IRRI AND CAD	YSR KADAPA
179	WP/31829/2026 IA 1/2026 Direction Petition	NALADIMMI KOTESWARI Vs UNION OF INDIA	SATYAMNAIDU GOLIVI	THANDAVA YOGESH GP FOR REVENUE	PRAKASAM
180	WP/31832/2026 IA 1/2026 Direction Petition	ANISETTY KONDAMMA Vs UNION OF INDIA	SATYAMNAIDU GOLIVI	GP FOR LAND ACQUISITION THANDAVA YOGESH	PRAKASAM
181	WP/32048/2026 IA 1/2026 Direction Petition	E. LEENAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR REVENUE GP FOR LAND ACQUISITION	CHITTOOR

ADMISSION (REVENUE-LA)

182	WP/2762/2024 IA 1/2024 Suspension Petition	CHENAKANTI SESHADRI Vs THE STATE OF AP	S PARINEETA	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS	CHITTOOR
183	WP/361/2025 IA 1/2025 Direction Petition	CHILAMKURI YESUPADAM Vs THE STATE ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR ASSIGNMENT	YSR KADAPA
184	WP/12932/2025	J NAGA JYOTHI Vs THE STATE OF ANDHRA PRADESH	SINGARAJU MAHASWETHA VARMA	GP FOR REVENUE PADMA RAO LAKKARAJU (SC FOR NHAI)	CHITTOOR
185	WP/23680/2025 IA 2/2025 Direction Petition	L MAHABOOB ALI KHAN Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR LAND ACQUISITION GP FOR REVENUE	KURNOOL
186	WP/30124/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	R RAVI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR LAND ACQUISITION GP FOR REVENUE SANTHI CHANDRA SC For APIIC	CHITTOOR
187	WP/4737/2026 IA 1/2026 Direction Petition	THIGALA RAJESWARI Vs THE GOVERNMENT OF INDIA	G L NAGESWAR RAO	T NIRANJAN Deputy Solicitor General of India GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS S S VARMA (SC FOR NHAI) MUDUNURI ANAND KUMAR (SC FOR NHAI)	SPS NELLORE

188	WP/6410/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition IA 4/2026 Amendment Petition IA 5/2026 Leave Petition	SURESH G Vs THE STATE OF AP	SURESH G(PARTY IN PERSON)	GP FOR LAND ACQUISITION MEKA RAHUL CHOWDARY SANTHI CHANDRA SC For APIIC	CHITTOOR
189	WP/27627/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	DUNGAVATH RAJ KUMAR NAIK Vs UNION OF INDIA	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GP FOR REVENUE	ANANTAPUR
190	WP/27732/2026 IA 1/2026 Direction Petition	K.V. PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR LAND ACQUISITION N ASHWANI KUMAR	CHITTOOR
191	WP/27735/2026 IA 1/2026 Direction Petition	YAGNAM VENKATAMMA Vs THE SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	SPS NELLORE
192	WP/28594/2026 IA 1/2026 Direction Petition	DUGGINI KALYANI Vs THE UNION OF INDIA	P JAGADISH CHANDRA PRASAD	GP FOR LAND ACQUISITION GP FOR REVENUE	CHITTOOR
193	WP/28675/2026 IA 1/2026 Direction Petition	A SHASHIKALA Vs THE STATE OF ANDHRA PRADESH	K NAGA PHANINDRA	GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR REVENUE	ANANTAPUR
194	WP/29496/2026 IA 1/2026 Direction Petition	INDUPUGINJA BABU RAO Vs THE STATE OF ANDHRA PRADESH	N YASODA KUMARI	GP FOR LAND ACQUISITION GP FOR REVENUE	WEST GODAVARI
195	WP/30728/2026 IA 1/2026 Direction Petition	VUDA LAKSHMI PRASADA RAO Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR LAND ACQUISITION P R K AMERANDRA KUMAR GP FOR SOCIAL WELFARE S RAM BABU GP FOR REVENUE	-
196	WP/30787/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	J.HARI PRASAD Vs THE UNION OF INDIA	SHAIK MOHAMMED ISMAIL	GP FOR LAND ACQUISITION GP FOR REVENUE	CHITTOOR
197	WP/31959/2026 IA 1/2026 Direction Petition	T.NARASIMHA REDDY Vs THE UNION OF INDIA	L J VEERA REDDY	GP FOR REVENUE	YSR KADAPA

198.1,198.2 along with 198

198	WP/32016/2026 IA 1/2026 Suspension Petition	NEW LITTLE WORLD Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR REVENUE GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
198.1	WP/32308/2026 IA 1/2026 Suspension Petition	JANAPRIYA SHOE COMPANY Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR

198.2	WP/32321/2026 IA 1/2026 Suspension Petition	HERAMBA SHOOTINGS AND SHIRTINGS Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
199	WP/32315/2026 IA 1/2026-Direction Petition	MADAKAM VENKATESWAR RAO Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR HOME	WEST GODAVARI